



F. No. 1/Publication Partner /FSSAI-2016-17
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi - 110002



Dated, the 20th April, 2017

Subject: - CLARIFICATION BASED ON THE PRE-BID MEETING HELD ON 18.04.2017, 03:00 PM AT FSSAI HQ, FOR THE REQUEST FOR PROPOSAL ON PUBLISHING PARTNER FOR FSSAI

S.No.	Page No	Queries	Clarification
1.	4	Clause 2.3 & 3.1 Request for increasing the contract period for the Publishing Partner in accordance with industry norms of 3-5 years.	The contract for Publishing Partner would be awarded for a period of 3 years, extendable maximum upto 5 years on yearly basis subject to annual assessment of performance.
2.	4	Clause 3.1 Are all the publications to be provided in English, Hindi & other vernaculars?	Magazine will be bi-lingual i.e. in Hindi & English. Other publications will require translation into other vernaculars on case to case basis.
3.	-	Request to decide upon the timelines for completion and delivery of work	Timelines from date of placing order <u>Magazine</u> : 2 weeks <u>Handbooks/Manuals/Periodicals</u> : 4 to 6 weeks Additional 4 weeks in case of translation into another vernacular
4.	6	Clause 5.2, Specifications - Size What will be the size of the manuals, standards, handbooks etc.?	Broadly the size will be A4. If required, we may increase or reduce the size for Special Commemorative volumes and other one-time publications
5.	6	Clause 5.2, Sharing of pages Request for increasing the percentage of advertisement in the magazine in accordance with industry norms of 30% to 40 %	Sharing of pages in magazine FSSAI: 40% Stakeholders: 30% Advertisements: 30%

6.	6	<p>Clause 5.2 1000 copies to be provided to FSSAI free of cost. If required, FSSAI can buy more copies at cost price</p>	<p>10% of the printed volume or 1000 copies, whichever is less, to be provided to FSSAI free of cost.</p> <p>If required, FSSAI will be supplied more copies at 30 % below the Cover price.</p>
7.	9	<p>Clause 6.4.3 The Financial proposals will be evaluated by a Technical & Financial Evaluation Committee, on the basis of Share of Net Revenue offered to FSSAI by the bidder</p>	<p>The Financial proposals will be evaluated by a Technical & Financial Evaluation Committee.</p> <p>In case of Magazine, evaluation will be on basis of “Annual Fixed Guaranteed Revenue” over to “Fixed Reserved Fee”. The Fixed Reserved fee will be communicated to the technically qualified bidders.</p> <p>In case of other publications, evaluation will be on basis of Royalty offered to FSSAI as a percentage of Sales turnover.</p> <p>Only Technically qualified bidders will be asked to submit the financial bid.</p>

Extension of timelines:

Bid Submission & Bid Opening Date:

- Last date & time of submission of Technical Bid (Extended): 03.05.2017 at 5:00 PM
- Date & Time of Opening of Technical Bid (Extended): 04.05.2017 at 3:00 PM